

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1632

ANSWERED ON:02.12.2005

EXPENDITURE UNDER SGRY

Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has been spending money on individual beneficiary schemes and development of need based infrastructure under the Sampoorna Grameen Rozgar Yojana (SGRY) in the Scheduled Caste and Scheduled Tribe habitations;

(b) if so, the details thereof;

(c) the amount spent under these schemes during the last three years, State-wise and;

(d) the details of number of districts in each State benefited as a result thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) Yes, Sir. Under SGRY, 22.5% of resources released to the District Panchayat and Intermediate Panchayats are required to be used for individual beneficiary schemes for Scheduled Castes (SCs)/Scheduled Tribes (STs) living below poverty line while minimum 50% of the Village Panchayat share of allocation are required to be used for the creation of need based Village infrastructure in SC/ST habitations.

(c) The details are at Annexure-I.

(d) All the District Panchayats/DRDAs of the States/ Union Territories except those of Chandigarh and Delhi are benefited with these provisions under the SGRY.